202

(Rs. in lakhs)

S . No.								(Rs. in lakes)	
	State/Union Territo	ory					.1 978 -79	1979-80	1980-81
ı	Andhra Pradesh	•		•	•	•	40.0 0	40.00	30.00
2	Bibar · ·	•	•			•	55.00	75.00	85.00
3	Gujarat · ·	•	•	•	•	•	13.20	10.23	15.05
4	Himachal Pradesh	•		•			10.80	9.00	13.00
5	Karnataka	•	•			•	195.00	215.00	80.00
6	Kerala · ·	•	•		•	•	30.00	15.00	164.00
7	Madhya Pradesh	•		•	•	•	123.00	219.00	70.00
8	Maharashtra	•	•	•	•	•	193:00	72.54	120.00
9	Meghalaya	•	•	•		•	••	3.00	4.00
10	Nagaland • •	•	•		•		3·50	2.00	4.00
11	Rajasthan · ·	•					30.00	• •	1.0
12	Sikkim · ·	•	•	•	•	•	7:50	4.20	10.00
13	Tamil Nadu	•		•	•	•	30.00	• •	1.76
14	Uttar Pradesh	•	•	•	•	•	\$6 · 00	35.50	39.00
15	West Bengal		•	•	•	•	-2 80 : 00	284.00	168·00
16	Aurnachal Pradesh	•	•	•	•	•	4.00	0.31	4.00
17	Chandigarh	•	•	•	•	•	6.44	9.00	21.66
18	Delhi	•	•		•		>5.00	15.00	15.00
19	Goa, Daman & Diu	•	•	•	•	•	3.00	4.20	5.00
20	Mizoram	•	•	•	•	•	2.00	0.50	1.00
21	Pondicherry		•	•	•		2.50	2.50	2.50

-Indicates programme covered under non-Plan.

Eligibility for Financial Assistance in Adult Education Programme

108. SHRIMATI GEETA MUKHER-JEE: Will the Minister of EDUCA-TION be pleased to state:

(a) whether trade unions, Kisan Sabha, Youth Organisations, Mass Organisations of the students and teachers as well as All India Cultural Organisations are not eligible,

at present, to get financial assistance from the Union Government for organising adult education programme;

- (b) if so, the reasons therefor; and
- (c) if Government envisaged it as a mass progromme, how Government intend to involve the popular organisations in this work?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WEL-FARE (SHRI B. SHANKARA-NAND): (a) to (c). Political parties and their mass organisations of women youth, workers and peasants; all-India cultural, religious and youth organisations; and federations/associations of teachers, students, trade and industry, are not eligible for financial assistance under the Scheme of Assistance to Voluntary Agencies working in the field of Adult Education. While incorporating the above provision in the adult education programme, it was envisaged that these organisations could instead play an important role in the creation of an environment for the success of the Scheme and to motivate the persons engaged in Adult Education. A Committee was set up in October, 1979, under the Chairmanship of Dr. D. S. Kothari to review National Adult Education Programme in all its aspects. The report is under consideration of the Government.

Handicapped Students in Government Schools, Defhi

109. SHRI PIUS TIRKEY: Will the Minister of EDUCATION be pleased to state:

- (a) the present number of handicapped children studying in Government schools in Delhi;
- (b) what financial assistance Government are providing to such children for better or higher studies in Government schools; and
- (c) if no assistance is provided by Government to such children, whether it is under the consideration of Government to provide them free books etc. in the schools?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) 59 (Fifty nine).

(b) There is a centrally sponsored scheme for 'integrated education for the handicapped children in Delhi'

under which four categories of handicaps are covered:

- (i) Partially sighted
- (ii) Orthopaedically handicapped
- (iii) Mentally retarded
- (iv) Speech impaired

Children admitted to Govt. school under the scheme are given assistance as follows:

Rs. 25/- per month for 10 months towards transportation cost.

Rs. 150/- per year toward the cost of books and stationery.

(c) Does not arise.

Delhi Secondary School Examination

- 110. SHRI PIUS TIRKEY: Will the Minister of EDUCATION be pleased to state:
- (a) whether English Paper I (course A) for Class X of the Delhi Secondary School Examination this year was extremely difficult and whether there has been a deviation in the setting up of the paper from the past practice;
- (b) whether the level of English question paper I (Course A) for All India Secondary School Examination was lower than that of the paper which was meant for Hindi medium schools;
- (c) whether attention of Government has been invited to the letter to the Editor appearing in different newspapers Times of India dated 15th March, 1980 and Evening News of Hindustan Times.
- (d) whether a copy each of the English question papers I (Course A) for Delhi and another for All India will be placed on the Table of the House; and
- (e) the reasons for testing two sections of students with different level working on the same syllabus?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WEL-FARE (SHRI B. SHANKARA-